

AA
04/22/90

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Serial No. of Order	Date of Order	Order with Signature
8	14/3/91	<p>A request is made on behalf of Mr. A.K. Mukhopadhyay for adjourning the case. On going through the order sheets it appears that right from August, 1990 time was asked for on all the dates to which the case was posted and listed. On a perusal of the averments in the application and annexures 8, 9 and 10 it appears that the present application is clearly barred by limitation as the concerned orders relate to the years 1974 and 1978 though of course a reply was received by the applicant to one of his letters in the year 1985. Even taking that letter of 1985 as the starting point of limitation, the application having been filed nearly 5 years thereafter it is clearly barred by limitation and hence not admitted.</p> <p>W.D.</p> <p>Member (A)</p> <p>Member (J)</p>